

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5338/2006

(From the judgement and order dated 05/06/2006 in CRLA No. 33/2005  
of The HIGH COURT OF GUWAHATI ,ASSAM)

HARENDRA NATH BORAH

Petitioner(s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With appln(s) for bail)

Date: 05/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Rana Mukherjee,Adv.

Mr. Azim H. Laskar,Adv.

Mr. Anand,Adv.

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Ms. Monita Orion,Adv.

for M/S. Corporate Law Group.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master